NATIONAL COMPANY LAW TRIBUNAL HYDERABAD

114

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	Total All	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020	
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd	
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd	
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd	
UNDER SECTION	9 of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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			В — — — — — — — — — — — — — — — — — — —

ORDER

Learned counsel for the Operational Creditor appeared. Learned counsel for the Corporate Debtor appeared. The learned counsel for both the sides submit that the matter is settled and Joint Memo of Settlement is filed. The same is taken on record. Learned counsel for the Operational Creditor seeks permission to withdraw the petition. Permission is granted. The matter stands disposed of as withdrawn.

MEMBER (TECHNICAL) MEMBER (JUDICIAL)

Karim